

MINUTES OF THE MEETING NO. 10 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.01.2018 AT 12.00 Hrs AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 10 (2017-18) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 18.01.2018 at 12.00 Hrs in Room No. 11, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (ii) Dr. Dilip Kumar Shrivastava, Assistant Commissioner (QC), D/o AC&FW
- (iii) Shri Mirtunjay Patel, Research Investigator (Forests), M/o EF&CC

In attendance:

- (i) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. **Altogether 48 applications (including 23 deferred cases) were considered by the EFC, out of which 24 cases were approved, 2 cases rejected and remaining 22 cases deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants.** The decision of the Committee is indicated in the tabulated statement given below:

DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1	M/s United Genetics India Pvt. Ltd., F.No.01/91/110/74/AM-18/EC	6 MT of Onion seeds Red Creole for FOB value of 12 Euro	17.10.2017 received on 06.11.2017	Approved as per the NOC of DoAC&FW vide O.M. No. 1-108/2016-SD.IV (229th Exim -10) dated 13.01.2018 for export of 6 MT of Onion seeds Red Creole to Sri Italy.
2	M/s Guru International, Chennai- F.No.01/91/110/122/AM-18/EC	5 MT Onion Seed for FOB value of USD 17900	24.11.2017 received on 13.12.2017	Deferred due to want of NOC from DoAC&FW (Seed Div.). The firm has been asked to submit application (20 sets) before DoAC &FW in the prescribed proforma for consideration of the case by EXIM of that Deptt
3	M/s Vasavi Seeds, S.N. Pet , 3 rd Crossed, Bellary, Karnataka F.No.01/91/110/117/AM-18/EC	Onion Seed [3500 kg Bombay Red, 6000 kg Rampur and 9000 kg Red Onion] for total FOB value of USD 142526.96	30.11.2017 received on 07.12.2017	Approved as per the NOC of DoAC&FW vide O.M. No. 1-108/2016-SD.IV (229th Exim -2) dated 13.01.2018 for export of total 18500 kg of Onion Seed [3500 kg Bombay Red, 6000 kg Rampur and 9000 kg Red Onion] to Sri Lanka.
4	M/s Vaishnavi Traders, , East Champaran Bihar F.No.01/91/110/129/AM-18/EC	2000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,00,00,000/-	03.01.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2016-SD.IV (Part-III) dated 17.01.2018 for export of 2000 MT of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DoAC&FW.

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5	M/s Shiv Ambey, Bharatia Colony, Raxaul, East Champaran (Bihar) F.No.01/91/110/131/AM-18/EC	7000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 12,60,00,000/-	03.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-79/2016-SD.IV (Part-III) dated 17.01.2018 for export of 7000 MT of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DoAC&FW.
6	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/135/AM-18/EC	Total 450 kg Rice of Seed quality seeds [INH 13140, INH 15133, INH 16001, Arize 6129 Gold, INH 14120 and INH 10008 @ 75 kg each] for FOB value of USD 2250	08.01.2018	Deferred due to want of NOC from DoAC&FW (Seed Div.). The representative of DoAC&FW informed that the case has been considered by the Exim Committee of that Department and comments will be sent shortly.
7	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/136/AM-18/EC	Total 40 MT Rice of Seed quality seeds [Arize C140, Arize M033, Arize C112, Arize M019 and Arize M013] for total FOB value of USD 200000	08.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -3,4 & 5) dated 15.12.2017 for export of Total 40 MT Rice of Seed quality seeds [Arize C140, Arize M033, Arize C112, Arize M019 and Arize M013] to Philippines.
8	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/137/AM-18/EC	Total 360 kg Rice of Seed quality seeds [Arize C112 and Arize M018] for total FOB value of USD 1800	08.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-107/2017-SD.IV (228th Exim -3,4 & 5) dated 15.12.2017 for export of Total 360 kg Rice of Seed quality seeds [Arize C112 and Arize M018] to Vietnam
9	M/s Bayer Bioscience Pvt. Ltd., Hyderabad F.No.01/91/110/138/AM-18/EC	Total 500 MT Hybrid Rice (Paddy) Seeds [Arize 644 Gold, Arize 6129 Gold and Arize Tej Gold] for total FOB value of USD 1745420	08.01.2018	Deferred due to want of NOC from DoAC&FW (Seed Div.). The representative of DoAC&FW informed that the case has been considered by the Exim Committee of that Department and comments will be sent shortly.
10	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,00,000	26.07.2017 received on 18.08.2017	Deferred for want of Comments/NOC from D/o Agriculture Co-operation & Farmers Welfare (INM Division). Chairman expressed his concern over delay of case for more than 180 days and desired that D.O. reminder may be sent to DoAC&FW (INM Div.)

DEPARTMENT OF ATOMIC ENERGY

11	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/104/AM-18/EC	750 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 11,32,500	15.11.2017 received on 30.11.2017	Approved as per the NOC of DAE (D/o S&SS). vide email dated 19.01.2018 for export 750 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) to Saudi Arabia
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12	M/s Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No.01/91/110/105/AM-18/EC	1000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) for a FOB value of USD 15,10,000	20.11.2017 received on 30.11.2017	Approved as per the NOC of DAE (D/o S&SS). vide email dated 19.01.2018 for export 1000 MTs of ZIRCOMAT 5 Micron /325 Mesh Powder (Ceramic Opacifier) to Iran
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DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

13	M/s. Sabarmati Ashram Gaushala, Gujarat-387 120 F.No.01/91/110/55/AM-18/EC	2000 doses of Murrah FS doses for FOB value of USD 4700	06.04.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case has been considered by the Exim Committee of that Department and comments will be sent shortly.
14	M/s. Sabarmati Ashram Gaushala, Gujarat- F.No.01/91/110/56/AM-18/EC	25000 doses of Sahiwal Bull Semen doses (in Straws) for FOB value of USD 187500	05.09.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case has been considered by the Exim Committee of that Department and comments will be sent shortly.
15	M/s. BAIF Development Research Foundation, Pune F.No.01/91/110/133/AM-18/EC	Frozen Bull Semen total 5500 dosses [Frozen Bull Semen: Sahlwal Breed 3000 Dosses and Frozen Bull Semen Murrah Breed 2500 Dosses] for FOB value of USD 13750	28.12..2017 received on 03.01.2018	Deferred due to want of comments/NOC from DAHD&F.
16	M/s. Aquagri Processing Pvt. Ltd., New Delhi F.No.01/91/110/116/AM-18/EC	20 MT of Fresh Seaweed (Kappaphycus Alvarezii) for FOB value of USD 2800	08.01.2018	Deferred due to want of comments/NOC from DAHD&F and NBA.

Case No. 16 also belongs to National Bio-diversity Authority (NBA). Accordingly, reference made to NBA

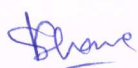
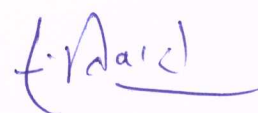
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

17	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	258.646 Kg. Value added Sanders Wood Furniture, 498.350 Kg VAP Planks and 30 Kg VAP of VAP Beads for Total FOB value USD 54083.24 (Total Quantity 786.996 Kg. Say 0.786996 MT)	23.05.2016	Deferred due to want of comments/NOC from MOEF&CC (SU Division). Chairman expressed his concern over delay of this case and various other cases for more than one and a half years. A few cases are pending for more than 180 days and desired that a D.O. from DG, DGFT to Secretary, MOEF&CC may be sent. The EFC also noted that the time taken by Wildlife Div. / CITES and Ozone Cell of MOEF&CC in finalizing their comments / recommendation is considerably on higher side
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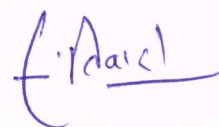
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				and that need to be curtailed to facilitate trade. Due to delayed comments from the commodity Ministry / Deptt., export orders get cancelled which defeat the purpose of 'Ease of Doing Business'.
18	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Same as case at Sl. No. 17 above.
19	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Same as case at Sl. No. 17 above.
20	M/s Gem Aromatics' Pvt. Ltd., Mumbai. F.No. 01/91/110/35/AM18/EC	10,000 kgs Sandal wood Oil Pure and Natural for FOB value of USD 17990720 and 5,000 kgs Sandal Wood Oil Blended for FOB value of USD 5996840	11.07.2017 received on 23.08.2017	Rejected by EFC in view of the observations of MOEF&CC and reply received thereon from the firm. The EFC noted that export license for such a bulk quantity for a sensitive commodity without indicating proper source of material and purchase order(s) from Foreign Buyers can not be considered. The representative of MOEF&CC was requested to finalise the annual quantitative ceiling for export of sandalwood oil.
21	M/s Gujarat Fluorochemicals Ltd.,Noida (U.P.). F.No.01/91/110/61/AM18/EC	1000 MT HCFC-225 ca/cb for FOB value of USD 45,00,000	26.09.2017	Approved as per the NOC of MOEF&CC (Ozone Cell) vide O.M. No. 11/18/2018-OC dated 09.01.2018 for export 1000 MT HCFC-225 ca/cb for feedstock application in the production of HFO-1234 for the Calendar year 2018 to Japan .
22	M/s SRF Limited, Gurgaon F.No.01/91/110/60/AM18/EC	6000 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2018 for FOB value of between USD 10560000 and USD 18480000	11.09.2017 received on 22.09.2017	Post-facto approval granted by EFC. Ozone Cell (MOEF&CC) vide O.M. No. 11/4/2018-OC dated 27.12.2017 has conveyed their NOC for export 6000 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22).
23	M/s Om Beads Private Limited, Bangalore. F.No.01/91/110/70/AM18/EC	912.10 kgs of Value added product: Red Sanders	03.08.2017 received on 09.10.2017	Deferred due to want of NOC from MOEF&CC (SU Division). Same as case at Sl. No. 17 above.

		Furniture Parts and Spares (ass packing list) for FOB value of USD 36585		
24	M/s Navin Fluorine International Limited, Mumbai. F.No.01/91/110/89/AM18/EC	7500 MT of Mono Chloro Di-Fluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22) for the year 2018	03.11.2017 and 22.11.2017	Post-facto approval granted by EFC. Ozone Cell (MOEF&CC) vide O.M. No. 11/4/2018-OC dated 04.01.2018 has conveyed their NOC for export 5774.74 MT of Mono Chloro Di-Fluoro Methane (also known as Chloro Difluoro Methane / Refrigerant R-22 or HCFC-22) for non-feedstock applications.
25	M/s AMRI India Private Limited Aurangabad, Maharashtra F.No.01/91/110/94/AM18/EC	103.840 kgs Bromofluoromethane for actual use for FOB value of USD 3,75,382	15.11.2017 and 20.11.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
26	M/s Chemplast Sanmar., Chennai F.No.01/91/110/103/AM18/EC	300 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Calendar year 2018 for FOB value of USD 712500 for the calendar year 2018	22.11.2017 and 22.11.2017	Post-facto approval granted by EFC. Ozone Cell (MOEF&CC) vide O.M. No.11/17/2018-OC dated 05.12.2017 has conveyed their NOC for export 300 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22).
27	M/s GM Handicrafts Pvt. Ltd., New Delhi F.No.01/91/110/113/AM18/EC	12.577 MT of value added product of Red Sanders Wood [HS code 9209 9900] for FOB value of USD 679158	05.12.2017	Deferred due to want of NOC from Wildlife Div. of MOEF
28	M/s Hare Rama Hare Krishna Industries, Hyderabad, Telangana F.No.01/91/110/126/AM18/EC	Total 7171 Kgs. Value added Red Sanders Wood Chips and Value added Red Sanders Wood Furniture Square sizes / Planks for total FOB value of USD 43026.00	20.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division)
29	M/s. Pisces Corporation, Navi Mumbai F.No.01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division) As per the request of MOEF&CC, a copy of application alongwith enclosures has again been sent through email.

30	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	14.12.2017 received on 18.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division) As per the request of MOEF&CC, a copy of application alongwith enclosures has again been sent through email.
31	M/s Aqsa Enterprises, Karnataka F.No.01/91/110/132/AM18/EC	Total 20 MT Red Sanders Wood Grade B, C and Red Sanders Wood Furniture Variant Size Parts for total FOB value of USD 4,82,080	14.12.2017 received on 18.12.2017	Deferred due to want of NOC from MOEF&CC (SU Division) As per the request of MOEF&CC, a copy of application alongwith enclosures has again been sent through email.

DEPARTMENT OF FERTILIZERS (DOF)

32	M/s Paradise Agro Industries, Tal Ankleshvar F.No.01/91/110/36/AM18/EC	1000 MT NPK of various grades for FOB value of USD 275000	19.08.2017	Rejected by EFC in view of the non-submission of inputs given by the firm as sought by the Department of Fertilizers. Earlier the Deptt. of Fertilizers vide their letter dated 24.10.2017 has requested the firm to furnish the details of the product to be exported, and source of raw material but the firm has failed to furnish the same and instead it was informed by them that they planned to obtain export permit before procurement of raw material and production of the product. DOF vide their O.M. dated 26.12.2017 has stated that the company is not sure about the products to be produced / exported along with their raw material hence, they are not in a position to allow the company to export and they have requested this directorate to ask the firm to procure / produce some product to be exported before applying for NOC. Accordingly, the firm was approached, however, they have not responded till date.
33	M/s Shriram Fertilizer and Chemicals Pvt. Ltd., (A Unit of DCM Shriram Limited) New Delh. F.No.01/91/110/134/AM18/EC	10,000 MT of Granulated Single Super Phosphate for FOB value of Rs. 10.10 crore	29.12.2017 received on 04.01.2018	Approved as per the NOC of DOF vide O.M. No. 25011/8/2014-MPR dated 22.12.2017 for export of 10,000 MT of Granulated Single Super Phosphate to Nepal.

MINISTRY OF MINES

34	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from Ministry of Mines The EFC noted that these cases are pending since April and June 2016 (more than one and a half years) and could not be decided due to unreasonable delay in comments / NOC from Ministry of Mines, due to which export orders get cancelled and defeat the purpose of 'Ease of Doing Business'. Chairman desired that a D.O. from DG, DGFT to Secretary, Ministry of Mines may be sent for expediting comments.
35	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	

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36	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Approved as per the NOC of Ministry of Mines vide O.M. No. 16/11/2016-M.V. dated 19.01.2018 for export of 5,000 MT of Silica Sand [HS Code 25051011] to Bangladesh subject to condition, namely ; (i) The vehicle engaged for transportation of silica sand for export must have a GPS system. The transport vehicles should carry the details of (a) source mine; and (b) royalty payment papers (ii) The ware house(s) must be properly guarded and due maintenance of the bodies of accounts of stocks of sand should be ensured by the applicant exporter.
37	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines

ADDITIONAL AGENDA

MINISTRY OF PETROLEUM & NATURAL GAS.

38	M/s Vedanta Limited,, Mumbai F.No.01/91/110/140/AM-18/EC	20 MT Crude Oil sample for FOB value of USD 1745420	02.01.2018 received on 08.01.2018	Deferred due to want of NOC from M/o Petroleum & Natural Gas.
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DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

39	M/s Maa Annapurna Traders, East Champaran Bihar F.No.01/91/110/141/AM-18/EC	10000 MTs of Non Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs. 1,50,00,000/-	09.01.2018 received on 12.01.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2016-SD.IV (Part-III) dated 17.01.2018 for export of 10000 MT of Non Basmati Rice Paddy Husk (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DoAC&FW.
40	M/s Shree Krishna Traders, East Champaran, Bihar F.No.01/91/110/142/AM-18/EC	5000 MTs of Non Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs. 75,00,000/-	02.01.2018 received on 12.01.2018	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2016-SD.IV (Part-III) dated 17.01.2018 for export of 5000 MT of Non Basmati Rice Paddy Husk (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DoAC&FW.
41	M/s Gopal Bhandar, Nalanda, Bihar F.No.01/91/110/142/AM-18/EC	7000 MTs of Non Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs. 12,30,00,000/-	15.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No. 1-79/2016-SD.IV (Part-III) dated 17.01.2018 for export of 7000 MT of Non Basmati Rice Paddy Husk (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DoAC&FW.

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42	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/144/AM-18/EC	18000 kgs of Onion Seeds c.v. Bombay Red for FOB value of USD 2,70,000	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -6) dated 13.01.2018 for export of 18000 kgs of Onion Seeds c.v. Bombay Red to Ethiopia.
43	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/145/AM-18/EC	Total 6000 kgs of Onion Seeds c.v. Bombay Red @ 5000 kg , King @ 500 kg and Rambo @ 500 kg for FOB value of USD 2,15,000	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -7) dated 13.01.2018 for export of total 6000 kgs of Onion Seeds c.v. Bombay Red @ 5000 kg , King @ 500 kg and Rambo @ 500 kg for FOB value of USD 2,15,000 to Kenya
44	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/146/AM-18/EC	Total 10500 kgs of Onion Seeds c.v. Bombay Red @ 10000 kg and King @ 500 kg for FOB value of USD 1,67,500	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -9) dated 13.01.2018 for export of total 10500 kgs of Onion Seeds c.v. Bombay Red @ 10000 kg and King @ 500 kg for FOB value of USD 1,67,500 to Kenya
45	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/147/AM-18/EC	20000 kgs of Onion Seeds c.v. Violet De Galmi Super for FOB value of USD 2,80,000	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -8) dated 13.01.2018 for export of 20000 kgs of Onion Seeds c.v. Violet De Galmi Super for FOB value of USD 2,80,000 to Mali
46	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/148/AM-18/EC	Total 26,700 kgs of Onion Seeds c.v. Bombay Red @ 25000 kg, King @ 700 kg, Rambo @ 500 kgs and Rose Diamond @ 500 kgs for FOB value of USD 5,22,500	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -3) dated 13.01.2018 for export of total 26,700 kgs of Onion Seeds c.v. Bombay Red @ 25000 kg, King @ 700 kg, Rambo @ 500 kgs and Rose Diamond @ 500 kgs for FOB value of USD 5,22,500 to Kenya
47	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/149/AM-18/EC	Total 21,200 kgs of Onion Seeds c.v. Bombay Red @ 20,000 kg, King @ 700 kg and Rambo @ 500 kgs for FOB value of USD 359500	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -5) dated 13.01.2018 for export of total 21,200 kgs of Onion Seeds c.v. Bombay Red @ 20,000 kg, King @ 700 kg and Rambo @ 500 kgs for FOB value of USD 359500 to Kenya
48	M/s Malav Seeds Pvt. Ltd., Ratlam (M.P.) F.No.01/91/110/150/AM-18/EC	Total 35,400 kgs of Onion Seeds c.v. Bombay Red @ 29000 kg, King @ 700 kg, Rose Diamond @ 700 kgs and Vilot De Galmi Super @ 5000 kgs for FOB value of USD 5,36,000	10.01.2018	Approved as per the NOC of DOAC&FW vide O.M. No.1-108/2017-SD IV (229 th EXIM -4) dated 13.01.2018 for export of total 35,400 kgs of Onion Seeds c.v. Bombay Red @ 29000 kg, King @ 700 kg, Rose Diamond @ 700 kgs and Vilot De Galmi Super @ 5000 kgs for FOB value of USD 5,36,000 to The Netherlands

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